

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For hearing – IA 148/2020 , IA 174/2020 – CIRP	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Shri Balady Shekar Shetty, RP

ADVOCATE FOR PETITIONER/s:

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Mr. Balady Shekar Shetty, RP

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Balady Shekar Shetty, Learned RP through Video Conference. Post the case on
10.06.2020.


MEMBER (T)


MEMBER (J)